

In compliance of O.A No. 693/2019 dated: 16/9/19

In the matter of Citizens of Delhi versus Govt of
NCT of Delhi, undisplayed visited at C-113,
Pandav Nagar, Delhi-92. for execution of
Court order. It has been observed that above
said property is itself Residential Property
with O2 no Sanitary Shop. which is known
as Gupta Boiling house & Sanitary works. over
Deepak Sanitary. As per observation no ~~some~~
new activity found at the site.

Submitted for kind information please

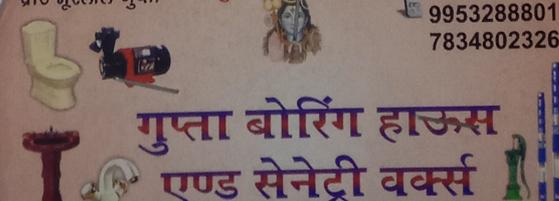
AV
16/12/19
Zonal Engr (C)
Delhi Jal Board
Division: East-1.



Bhardwaj
16/12/19
Tehsildar (P.V.)
Distt. East.

Pramod
9953288801
Pramod

प्रो० भुरिलाल गुप्ता शुभ लाभ 9873333102
9953288801
7834802326



**गुप्ता बोरिंग हाऊस
एण्ड सेनेट्री वर्क्स**

नोट: हमारे यहाँ सभी प्रकार के छोटे बड़े (सबमर्सिबल)
बोरिंग और सभी प्रकार की फिटिंग की जाती है।

सी-113, पाण्डव नगर, राधाकृष्ण मन्दिर वाली गली, नियर डी पार्क, दिल्ली-92

DELHI JAL BOARD : GOVT. OF NCT OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (EAST)I
M-16 POCKET-E : MAYUR VIHAR PHASE-II
DELHI - 110091

No. F-14/DJB/EE(East)I /2019/ 6032-37

Dated: 16-12-19

To

D.M.(East),
L.M. Bandh, Shastri Nagar,
Delhi-110031.

Subject:- O.A. No.693/2019 Dated 16.09.2019.

Citizen of Delhi

Applicant(s)

Versus

Govt. of NCT of Delhi

Respondent(s)

Sir,

May please find enclosed order issued in original application No.693/2019 received today on Whats App. The order is self explanatory. However you are requested to take action as per order enclosed. As per notification No. F.8(348)/EA/ENV/09/1443301-4451 Dated 30.03.2009 and subsequent amendments from time to time issued by Hon'ble L.G. (Govt. of NCT of Delhi), the DM(East) Govt. of NCT of Delhi is having the power for taking legal action against Un-authorized Boring. This is being NGT matter. The original order is being enclosed for your kind perusal.

Encl: As above.

Sd/-

EXECUTIVE ENGINEER (EAST)I

Copy for kind information to:-

1. P.S. to CEO, DJB with reference to letter diarized vide No. 2778/email dated 13.12.2019
2. P.S. to Member (WS) with reference to letter diarized vide No.3339/S Dated 13.12.2019
3. C.E.(East)
4. S.E.(East)
5. Sh. B.L. Kuru, Public Grievance Officer, Varunalaya Phase-II, Jhandewalan, New Delhi.
6. M/F with Head Clerk.


EXECUTIVE ENGINEER (EAST)I

DAK RECEIVED

R&I Branch

16-12-19

Block, L.M. Bundh, Shastri Nagar
Delhi-110031